	Annexure 3  Name of Corporate Debtor: Prolific Systems and Technologies Private Limited; Date of Commencement of CIRP: 26.08.2025 List of Creditors as on: 18.09.2025  LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITOR BELONGING TO ANY CLASS OF CREDITORS)													
Sr. No.	Name of creditor	Deta Date of receipt	ils of claim Amount Claimed	Amount of claim admitted		Details of claim ac Amount covered by security Interest	Amount		% of voting share in CoC	of	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
1	Axis Bank Limited	09-09-2025	32,64,90,489.67	30,68,58,265.67	Secured	Yes, Refer notes	Yes	Not related	43.29%	NA	NA	0.00	1,96,32,224.00	
2	J.C. Flowers Asset Reconstruction Private Limited	09-09-2025	34,03,03,435.32	34,03,03,435.32	Secured	Yes, Refer notes	Yes	Not related	48.00%	NA	NA	0.00	0.00	
3	National Skill Development Corporation	09-09-2025	6,17,63,474.00	6,17,63,474.00	Secured	Yes, Refer notes	No	Not related	8.71%	NA	NA	0.00	0.00	
	TOTAL		72,85,57,398.99	70,89,25,174.99					100%	-	-	0.00	1,96,32,224.00	

## NOTES:

1	Security Details for Axis Bank Limited
Α	Hypothecation of current assests and receivables
В.	Mortgaged of Immovable Properties
i	Gala No 9, 10 and 11 on the Ground Floor, A Wing, Anusaya Apartment situated at bearing House No. 22 of Village Kasheli, Bhiwandi Road Thane 421302 owned by Corporate Debtor.
ii	Flat No B- 201, Second Floor, Anusaya Apartment, B Wing, situated at bearing House No. 22 of Kasheli Village, G H. No 22/9, 10, 11, Village Kasheli, Bhiwandi Road, Thane 421302, Admeasuring 430 Sq. ft owned by Corporate Debtor.
iii	Flat No A- 204, Second Floor Anusaya Apartment. A Wing, situated at bearing House No. 22 of Village Kasheli, Bhiwandi Road, Thane 421302, Admeasuring 765 Sq. ft owned by Corporate Debtor.
iv	Office Premises No 102, S 1 & S 2 Wing, 1st Floor Purnashanti Heights of the Jayhind CHS Ltd Kharton Chendani Thane (W) 400601 owned by Corporate Debtor.
٧	Factory Building along with a Plot of Land Bearing no A 267, Thane Industrial Area within Limits of Panchpakhadi Road no 16, Near ESIS Hospital Wagle Industrial Estate, Thane West 400606 owned by Corporate Debtor.
vi	Office No 414, 415, 416 & 417, 418 & 419, 4th Floor, A wing, Patil Plaza, Mitra Mandal Chowk, Opp.Pudhari Paper, Near Saras Baug, Swargate, Parvati, Pune 411009 owned by Corporate Debtor.
	Commercial Unit No A Bearing Municipal No 6-3-883/2/201/ A, Unit No B Bearing Municipal No 6-3-883/2/201/B, Unit No C Bearing Municipal No 6-3-883/2/201/C, 2nd Floor, in the Commercial Building known as Topaz, in the premises
VII	Commercial Unit No A Bearing Municipal No 6-3-883/2/201/ A, Unit No B Bearing Municipal No 6-3-883/2/201/B, Unit No C Bearing Municipal No 6-3-883/2/201/C, 2nd Floor, in the Commercial Building known as Topaz, in the premises Bearing Municipal No 6-3-883/2, 63-883/C, 14/A & 6-3-680, Panjagutta, Hyderabad, Telangana owned by Corporate Debtor.
C.	Name Of the Guarantor
i	Mr. Vijay Dattatraya Baoney
ii	Mr. Vasudeo Shrirang Joshi
iii	Mr.Ganesh Keshaorao Ballamwar
iv	Mr. Rajeush Ballamwar

2	Security Details for J.C. Flowers Asset Reconstruction Private Limited					
Α	Hypothecation of current assests , Stock and Book debts					
В.	Mortgaged of Immovable Properties					
i	Flat No 201 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor.					
ii	Flat No 204 on the Ground Floor, Anusaya Apartment, B Wing Kasheli Bhiwandi Road Thane 421302 owned by Corporate Debtor.					
iii	Office Premises No 102, S 1 & S 2 Wing ,1st Floor Pumashanti Heights of the Jayhind CHS Ltd. Kharton Chendani Thane (W) 400601 owned by Corporate Debtor.					
iv	Factory Building along with a Plot of Land Bearing no A 267 Thane Industrial Area within Limits of Panchpakhadi Road no 16, New ESIS Hospital Eagle Industrial Estate Thane West 400606 owned by Corporate Debtor.					
V	Gala No 9, 10, 11 on the Ground Floor, Anusaya Apartment A Wing Kasheli Bhiwandi Road Thane 421302, GH no22/9, 10, 11 owned by Corporate Debtor.					
vi	Office No 414, 415, 416 & 417, 418 & 419, on Fourth Floor Mitra Chowk Opp. Pudhari Paper, Near Saras Baug Swargate, Parvati, Pune 411009 owned by Corporate Debtor.					
vii	Unit No A, B, C H no 6-3-883/2/201/ A, 6-3-883/2/201/B, 6-3-883/2/201/ C on 2nd floor Topaz Complex, Panjagutta, Hyderabad owned by Corporate Debtor.					
C.	Name Of the Guarantor					
i	Mr. Vijay Dattatraya Baoney					
ii	Mr. Vasudeo Shrirang Joshi					
iii	Mr. Ganesh Keshaorao Ballamwar					
iv	Mr. Rajeush Ballamwar					

Г	3	Security details of National Skill Development Corporation
	A.	Mortgaged of Immovable Properties
	i	Office No. 102, First Floor, Pumashanti Heights - Jaihind CHS Ltd., Final Plot No.42, CTS No. 13,14 (P), Tika No.2, Kharton, Chendani, Thane, (West) - 400601, Maharashtra
	ii	Office No. 414, 415, 416, 417, 418 & 419, Fourth Floor, Patil Plaza Mitra Mandal Chowk, Saras Baug, S. No. 9/2, Final Plot No. 493, TP Scheme No. III, Parvati, Pune- 411009, Maharashtra